

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).4244/2007

(From the judgement and order dated 30/11/2004 in CRLA No. 663/2003 of the
HIGH COURT OF KERALA AT ERNAKULAM)

RAMACHANDRAN

Petitioner(s)

VERSUS

STATE OF KERALA

Respondent(s)

(With appln(s) for bail and exemption from filing O.T.)

Date: 21/04/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Petitioner(s) Mr. P.S.Sudheer,Adv.

For Respondent(s) Mr. R. Sathish,Adv.

UPON hearing counsel the Court made the following
ORDER

Leave granted. No bail.

(A.S. BISHT)
MASTER

(SNEH BALA MEHRA) COURT
COURT MASTER